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Title: Papers laid on the Table of the House by Ministers/Members.

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री राम विलास पासवान): महोदया, मैं आधार (वित्तीय और अन्य सहायिकियों, प्रसुविधाओं और सेवाओं का लक्षित परिदान) अधिनियम, 2016 की धारा 55 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (i) का.आ. 1460 (अ) जो 2 अप्रैल, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा 8 फरवरी, 2017 की अधिसूचना सं.का.आ. 371 (अ) में कतिपय संशोधन किए गए हैं।
- (ii) का.आ. 3171 (अ) जो 29 जून, 2018 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा 8 फरवरी, 2017 की अधिसूचना सं.का.आ. 371 (अ) कतिपय संशोधन किए गए हैं।

[Placed in Library, See No. LT 9315/16/18]

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): Madam, I beg to

lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 58 of the Delhi Development Act, 1957:-

- (1) S.O.859(E) published in Gazette of India dated 28th February, 2018, making certain modifications in the Unified Building Bye-Laws for Delhi 2016.
- (2) S.O.1502(E) published in Gazette of India dated 11th May, 2017, containing corrigendum to the Notification No. S.O.1053(E) dated 5th April, 2017.

[Placed in Library, See No. LT 9316/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): Madam, on behalf of Shri Hansraj Gangaram Ahir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Foundation for Communal Harmony, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the

National Foundation for Communal Harmony, New Delhi, for the year 2016-2017.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9317/16/18]

- (3) A copy of the Annual Accounts (Hindi and English versions) of the National Human Rights Commission, New Delhi, for the year 2016-2017, together with Audit Report thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 9318/16/18]

- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 6 of the Anand Marriage Act, 1909:-

(i) The Andaman and Nicobar Islands Anand Marriages Registration Rules, 2017 published in Notification No. 266/2017/F.No.27-4/2014-Rev. in Andaman and Nicobar Gazette dated 6th November, 2017.

(ii) The Dadra and Nagar Haveli Anand Marriages Registration Rules, 2017 published in Notification No.

ADM/LAW/29/2017/1747 in Dadra and Nagar Haveli Gazette
dated 7th September, 2017.

- (6) Statement (Hindi and English versions) showing reasons
for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 9319/16/18]

HON. SPEAKER: Please go back to your seats; otherwise, I will not allow
anybody to speak.

... (*Interruptions*)

**कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री तथा पंचायती राज मंत्रालय में
राज्य मंत्री (श्री परशोतम रूपाला):** अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा
पटल पर रखता हूँ:-

- (1) नेशनल सीड्स कार्पोरेशन लिमिटेड और कृषि और किसान कल्याण
मंत्रालय के बीच वर्ष 2018- 2019 के लिए हुए समझौता ज्ञापन की एक प्रति
(हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9320/16/18]

- (2) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की
एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (क) हिमाचल प्रदेश एग्री इंडस्ट्रीज कार्पोरेशन लिमिटेड,
(एक) शिमला के वर्ष 2015-2016 के कार्यकरण की सरकार
द्वारा समीक्षा ।

(दो) हिमाचल प्रदेश एगो इंडस्ट्रीज कार्पोरेशन लिमिटेड, शिमला के वर्ष 2015-2016 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 9321/16/18]

(ख) महाराष्ट्र एगो इंडस्ट्रीज कार्पोरेशन लिमिटेड, मुंबई के वर्ष
(एक) 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा ।
(दो) हिमाचल प्रदेश एगो इंडस्ट्रीज कार्पोरेशन लिमिटेड, मुंबई के वर्ष 2015-2016 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 9322/16/18]

(ग) हरियाणा एगो इंडस्ट्रीज कार्पोरेशन लिमिटेड, पंचकुला के
(एक) वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) हरियाणा एगो इंडस्ट्रीज कार्पोरेशन लिमिटेड, पंचकुला के वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 9323/16/18]

(घ) बिहार एगो इंडस्ट्रीज कार्पोरेशन लिमिटेड, पटना के वर्ष
(एक) 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा ।
(दो) बिहार एगो इंडस्ट्रीज कार्पोरेशन लिमिटेड, पटना के वर्ष 2015-2016 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले चार विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9324/16/18]

(4) कीटनाशी अधिनियम, 1968 की धारा 36 की उप-धारा (3) के अंतर्गत कीटनाशी (संशोधन) नियम, 2018 जो 25 अप्रैल, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 399(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9325/16/18]

(5) कीटनाशी अधिनियम, 1968 के अंतर्गत जारी अधिसूचना सं. का.आ. 1370 (अ) जो 26 अप्रैल, 2018 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा उक्त अधिनियम के उपबंधों से नेशनल एक्रेडिएशन बोर्ड फॉर टेस्टिंग एंड कैलिब्रेशन लेबोरेट्रीस से संबद्ध, उसमें उल्लिखित, संगठनों की प्रत्यायित प्रयोगशालाओं को अनुसंधान और विकास प्रयोजन के लिए कीटनाशी आयात की छूट प्रदान की गई है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9326/16/18]

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्णपाल गूर्जर):
अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) आर्टिफिशल्स लिम्ब्स मैनुफैक्चरिंग कार्पोरेशन आफ इंडिया और सामाजिक न्याय और अधिकारिता मंत्रालय के बीच वर्ष 2018-2019 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9327/16/18]

(2) (एक) नेशनल एसोशिएशन फार द ब्लाइंड, मुंबई के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल एसोशिएशन फार द ब्लाइंड, मुंबई के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा की समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9328/16/18]

(4) (एक) डेवलपमेंट एंड वेल्फेयर एसोशिएशन आफ द ब्लाइंड, नलगोंडा के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) डेवलपमेंट एंड वेल्फेयर एसोशिएशन आफ द ब्लाइंड, नलगोंडा के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा की समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9329/16/18]

(6) (एक) पीएडब्ल्यूएमईएनसीएपी, हैदराबाद के वर्ष 2010-2011 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) पीएडब्ल्यूएमईएनसीएपी, हैदराबाद के वर्ष 2010-2011 के कार्यक्रम की सरकार द्वारा की समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(7) उपर्युक्त (6) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9330/16/18]

(8) (एक) शांतिनिकेतन, रंगा रेड्डी, तेलंगाना के वर्ष 2011-2012 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) शांतिनिकेतन, रंगा रेड्डी, तेलंगाना के वर्ष 2011-2012 के कार्यक्रम की सरकार द्वारा की समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(9) उपर्युक्त (8) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9331/16/18]

(10) (एक) स्नेहा सोसायटी फार रूरल रिकंस्ट्रक्शन, निजामाबाद के वर्ष 2010-2011, 2013-2014 से 2015-2016 के वार्षिक प्रतिवेदनों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) स्नेहा सोसायटी फार रूरल रिकंस्ट्रक्शन, निजामाबाद के वर्ष 2010-2011, 2013-2014 से 2015-2016 के कार्यक्रम की सरकार द्वारा की समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(11) उपर्युक्त (10) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले चार विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9332/16/18]

(12) स्वपरायणता, प्रमस्तिष्कघात, मानसिक मंदता और बहुनःशक्तता से ग्रसितों के कल्याण हेतु राष्ट्रीय न्यास अधिनियम, 1999 की धारा 36 के अंतर्गत स्वपरायणता, प्रमस्तिष्कघात, मानसिक मंदता और बहुनःशक्तता से ग्रसितों के कल्याण हेतु राष्ट्रीय न्यास (संशोधन) नियम, 2018 जो 27 अप्रैल, 2018 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 410(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9333/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Land Ports Authority of India, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Land Ports Authority of India, New Delhi, for the year 2016-2017.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9334/16/18]

(3) A copy each of the following Notifications (Hindi and English versions) under article 309 of the Constitution:-

- (i) The National Fire Service College, Nagpur (Laboratory Technician Grade-I) Recruitment Rules, 2018 published in Notification No. G.S.R.78 in Gazette of India dated 9th March, 2018.
- (ii) The National Fire Service College, Nagpur Hostel Warden (Group 'C' post) Recruitment Rules, 2018 published in Notification No. G.S.R.79 in Gazette of India dated 13th March, 2018.
- (iii) The National Fire Service College, Nagpur, Deputy Director (Group 'A' post) Recruitment Rules, 2018 published in Notification No. G.S.R.80 in Gazette of India dated 13th March, 2018.
- (iv) The National Fire Service College, Nagpur, Chief Instructor (Group 'B' post) Recruitment Rules, 2018 published in Notification No. G.S.R.90 in weekly Gazette of India dated 31st March, 2018.
- (v) The National Fire Service College, Junior Demonstrator (Group 'C' posts) Recruitment Rules, 2018 published in Notification No. G.S.R.91 in weekly Gazette of India dated 31st March, 2018.

[Placed in Library, See No. LT 9335/16/18]

(4) A copy each of the following Notifications (Hindi and English versions) under Foreigners Order, 1948 and Rule 3 of the Passport (Entry into India) Rules, 1950:-

- (i) S.O.2389(E) and S.O.2390(E) published in Gazette of India dated 12th June, 2018, declaring kannur Airport of Kerala State as an authorized Immigration Check Post for entry into/exit from India and appointment of Superintendent of Police, Kannur, Kerala as the “Civil Authority”.
- (ii) S.O.2391(E) and S.O.2392(E) published in Gazette of India dated 12th June, 2018, declaring Moreh Land Check Post of Manipur State as an authorized Immigration Check Post for entry into/exit from India and appointment of Superintendent of Police, Tengnoupal District, Manipur as the “Civil Authority”.
- (iii) S.O.2393(E) and S.O.2394(E) published in Gazette of India dated 12th June, 2018, declaring Surat Airport of Gujarat State as an authorized Immigration Check Post for entry into/exit from India and appointment of Commissioner of Police, Surat, Gujarat as the “Civil Authority”.

[Placed in Library, See No. LT 9336/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Hajipur, for the years 2012-2013 to 2015-2016, together with Audit Report thereon.
- (2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9337/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-
 - (i) Memorandum of Understanding between the Central Warehousing Corporation and the Department of Food and

Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution, for the year 2018-2019.

[Placed in Library, See No. LT 9338/16/18]

- (ii) Memorandum of Understanding between the Central Warehousing Corporation and the Central Railside Warehouse Company Limited for the year 2018-2019.

[Placed in Library, See No. LT 9339/16/18]

(2) A copy each of the following Notifications (Hindi and English versions) issued under Section 40 of the Bureau of Indian Standards Act, 2016:-

- (i) The Bureau of Indian Standards (Conformity Assessment) Regulations, 2018 published in Notification No. F. No. BS/11/11/2018 in Gazette of India dated 4th June, 2018.
- (ii) The Bureau of Indian Standards (Advisory Committees) Regulations, 2018 published in Notification No. F. No. BS/11/04/2018 in Gazette of India dated 7th June, 2018.
- (iii) The Bureau of Indian Standards (Hallmarking) Regulations, 2018 published in Notification No. F. No. BS/11/05/2018 in Gazette of India dated 14th June, 2018.
- (iv) The Bureau of Indian Standards Rules, 2018 published in Notification No. G.S.R.584(E) in Gazette of India dated 25th June, 2018.

[Placed in Library, See No. LT 9340/16/18]

(3) A copy of the Warehousing (Development and Regulation) Registration of Warehouses (Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.251(E) in Gazette of India dated 21st March, 2018 under Section 52 of the Warehousing (Development and Regulation) Act, 2007.

[Placed in Library, See No. LT 9341/16/18]

(4) A copy each of the following Notifications (Hindi and English versions) under Section 3 of the Essential Commodities Act, 1955:-

- (i) G.S.R.149(E) published in Gazette of India dated 8th February, 2018, directing that no producer of sugar shall hold sugar stocks less than the quantity at the end of the month, mentioned therein.
- (ii) G.S.R.195(E) published in Gazette of India dated 28th February, 2018, fixing the price specified, in column(s), of the Schedule hereto annexed as the fair and remunerative price that shall be payable by the owners of the vacuum pan process sugar factories specified, mentioned therein, of the said Schedule or their agents for the sugarcane delivered at the gate of the factory or any purchasing centre for the sugar year 2014-2015 ending with the 30th

September, 2015 subject to the rebate payable there for under clause (3A) of the said order.

- (iii) The Removal of Licensing Requirements, Stock Limits and Movement Restrictions on Specified Foodstuffs (Amendment) Order, 2018 published in Notification No. S.O.2414(E) in Gazette of India dated 13th June, 2018.

[Placed in Library, See No. LT 9342/16/18]

- (5) A copy of the Notification No. S.O.3127(E) (Hindi and English versions) published in Gazette of India dated 27th June, 2018, making certain amendments in Notification No. S.O.3577(E) dated 29th November, 2016 under sub-section (2) of Section 37 of the National Food Security Act, 2013.

[Placed in Library, See No. LT 9343/16/18]

... (*Interruptions*)

12 04 hrs

At this stage, Shri Idris Ali and some other hon. Members came and stood on the floor near the Table.

HON. SPEAKER: Nothing is going on record.

...(*Interruptions*)...*